

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 156 of 2016**

IN THE MATTER OF:

Human Rights & Consumer Protection
Cell Trust and Ors.

...Applicant(s)

-Vs-

The State of Telangana,
Rep. by its Chief Secretary,
Telangana State and Ors.

...Respondent(s)

**COMPLIANCE REPORT FILED BY 5th RESPONDENT (IRRIGATION
DEPARTMENT)**

Place: Chennai

Date: 27.09.2024



Mrs. H. Yasmeen Ali,
Counsel for the 5th Respondent.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
O.A.No.156 of 2016**

Human Rights & Consumer
Cell Protection Trust,
Rep. By Thakur Rajkumar Singh,
And 3 others.

-VS-


..... Applicants

The State of Telangana
Rep. by its Chief Secretary,
Secretariat, Hyderabad
Telangana State and others.

..... Respondents

**FURTHER ACTION TAKEN REPORT BY THE SECRETARY TO
GOVERNMENT, IRRIGATION & CAD DEPARTMENT**

S.No	Action Plan	Timeline proposed for completion	Periodical Status Report
1	<p><u>Protection of water bodies:</u> To protect the water bodies from further encroachments it is proposed to erect boundary Pillars all along the FTL boundaries of the water bodies. The Administrative Sanction for the work of erection of boundary pillars is accorded vide G.O. Rt. No.226 I & CAD (MI) Dept Dt:18.06.2021 for Rs.64.40 Lakhs.</p>	Sep-2024	<p>1. To protect the water bodies from further encroachments, it is proposed to erect boundary pillars all along the FTL boundaries of the tanks/lakes of Ameenpur village. The administrative sanction for the work of erection and boundary pillars all along the FTL of 11 Nos Tanks/Lakes of Ameenpur village was accorded vide G.O. Rt.No. 226 I&CAD (MI), Dept. Dt: 18-06-2021 for Rs 64.40 Lakhs. In this regard it is to submit that tenders for the said work were called three times by this office but no response was received from the eligible contractors. Hence, as per the discussions held with higher officers it was opined that the estimate pertaining to erection and fixing of boundary pillars along the FTL boundary of the tanks/lakes of Ameenpur village for which administrative approval is accorded be split into 5 Nos of small workable estimates by clubbing two (or) three nearby tanks so that small</p>


Secretary to Government
Irrigation & CAD Department
T.G.Secretariat, Hyderabad - 500022

(1/2)

			<p>contractors may come forward for bidding in tenders and the work can be completed at the earliest.</p> <p>2. Further to prevent the encroachments in FTL/Buffer zone area of water bodies frequent monitoring is being under taken by the Irrigation department in coordination with the Revenue and Municipal Departments and wherever encroachments are identified cases have been lodged and FIRs registered.</p> <p>The details of FIRs are enclosed as Annexure.</p>
2	<p><u>Maintenance of inlets and outlets:</u> For the maintenance of inlets and outlets, the detailed survey of the catchment area, identification of inlets and outlets of water bodies will be taken up by engaging specialists in survey work. Based on the recommendations of the survey report, the restoration works of inlets and outlet channels and removal of obstructions to water flow will be taken up.</p>	Sep-2024	<p>1.It is submitted that further field inspection for identification of obstructions in inflow and outflow channels is done and reported that there is free flow of water in almost all the inlet and outlet channels.</p> <p>2.It is further submitted that joint inspection of inflow and outflow channels is in progress along with revenue and municipal officials for identifying the encroachments/ obstructions if any and the survey number wise details and the detailed report on encroachments /obstructions will be submitted in due course.</p> <p>3. Further lascars who have been absorbed in Irrigation Department have been appointed as point persons duly allocating duties to monitor encroachments of vulnerable water bodies of Ameenpur Village.</p>

DATED 10-09-2024
PLACE: HYDERABAD

IRRIGATION & CAD DEPARTMENT

Secretary to Government
Irrigation & CAD Department
T.G.Secretariat, Hyderabad - 500020

($\frac{2}{2}$)

Annexure to O.A.No.156 of 2016

1. **FIR NO:85/2024 on Dt: 08.02.2024 Time: 11.00 regarding encroachments in Pedda cheruv, Ameenpur(V)&(M), Sangareddy(D).**
Regarding the illegal progressive constructions in PeddaCheruv, Ameenpur HMDA Lake ID.1200/34 by SR Constructions in Sy.No:185, on verification of the said site major part of constructions is falling in the buffer zone of PeddaCheruv, Ameenpur. In this regard on local enquiry it is leant that the constructions were carried out by M/S. SR Constructions represented by the Sanjeev Reddy (Ph:8142222373) which is illegal and without Irrigation NOC.
2. **FIR NO: 86/2024 on Dt: 08.02.2024 Time 11.15 regarding encroachments in Pedda cheruv, Ameenpur(V)&(M), Sangareddy(D).**
During the inspection on Pedda Chervu ID:1200/34 based on the telephone complaint regarding the illegal and un-authorized excavation of canal in Sy.No:343, Govt land FTL/Buffer zone and destruction of local terrain thereby, with an ill intention of diverting the surplus water to KummariKunta Lake ID:1200/48 and causing obstruction to free flow of water is in progress and further causing partial damage to the bund toe of a length of 15m.
3. **FIR NO:54/2024 on Dt: 20.01.2024 Time: 19.35 regarding encroachments in Pedda cheruv, Ameenpur (V) & (M) , Sangareddy(D).**
During the inspection on PeddaCheruv ID:1200/34 based on the telephone complaint regarding the illegal and un-authorized excavation of canal in Sy.No:343, Govt land FTL/Buffer zone and destruction of local terrain thereby, with an ill intention of diverting the surplus water to KummariKunta Lake ID:1200/48 and causing obstruction to free flow of water is in progress and further causing partial damage to the bund toe of a length of 15m.
4. **FIR NO:560/2022 on DT: 8.12.2022 Time:17.00 regarding encroachments in Shamboni kunta, Ameenpur(V)&(M), Sangareddy(D).**
During the inspection of Shambunikunta (HMDA Lake ID 311) on Tele Complaints of Tahsildar and WhatsApp message of Sri Shivaji Journalist on illegal and unauthorized dumping of Murram and Boulders in FTL/Buffer Zone of Shambunikunta Tank, Beeramguda, Ameenpur (V&M) on arrival of the undersigned there is huge dumping of boulders and Murram was underway of about 01.11 am on 08-12-2022. This list of Tippers on the site are 1) TS 15 UE

2457, 2) TS 08 UJ 1075, 3) TS 07 UJ 5953, 4) TS 15 UE 2457 were dumping boulders and Murram into the Tank and there is a unnumbered JCB on the site.

5. FIR NO:462/2022; Dt: 10.10.2022 Time :19.00 regarding encroachments in Patel chervu, Patelguda(V), Ameenpur(M), Sangareddy(D).

The petitioner along with Revenue Inspector Ameenpur Mandal and Gram Panchayathi Secretary of Patel guda of Patel guda Village came at 3.00pm. At about 4 pm, some unknown persons came started taking photographs and started disrupting officials duties. In the present scenario, the petitioner tried to enlighten the unknowns' persons not to take photographs and disrupt official duties. The persons stated derogatory words and started using abusive language. In the process Mandal President and Revenue Inspector Ameenpur mandal tried to convincing the unknown person, but the person did not listening and stated derogatory words by hitting and using filthy language in act of retaliation and self-defense. Mandal President retaliated the heinous act. On local enquiry, the unknown person is Talari Ashok Kumar S/o T. Yadaiah, R/o Pateluguda and Dacharam Shiva. In the above circumstance he requested to take legal action against the responsible persons for disrupting duties and unpermitted taking photographs.

6. FIR NO:52/2022; Dt: 08.02.2022 Time :19.00 regarding encroachments in Pedda cheruv, Ameenpur(V), Ameenpur(M), Sangareddy(D).

During the inspection on PeddaCheruv of Ameenpur Village as per the verbal instructions of Executive Engineer, Irrigation Division No.1, Sangareddy in response to adverse news in Disha News along with Revenue and Municipal officials it is found that, the Irrigation canal was closed with morrum causing obstructions to the free flow of water in Irrigation Canal in Sy.No's:233 and 234 situated at Ameenpur (V) & (M). During the local enquiry, it is found that, the Adithri Constructions an agreement holder of the following pattedars has initiated act of closing of Irrigation Canals further obstructing free flow of water to agriculture lands. The act of obstructions to the free flow of water is highly objectionable and illegal.

7. FIR NO:103/2022; Dt: 17.03.2022 Time: 16.00 regarding encroachments in Pedda cheruv, Ameenpur(V), Ameenpur(M), Sangareddy(D).

During the joint inspection of Revenue and Irrigation Officials of Peddacheruvu, Ameenpur on unauthorized illegal construction of permanent

structures is in progress in SY.No.176,177 in FTL/Buffer zone by a person named Lakhan Chowdary after enquiring the person is not having any permission and was pointing on person named Upender Reddy. In the above content the petitioner requested to take necessary stringent action on the person Lakhan Choudary, who is responsible for it.

8. **FIR NO:141/2022; Dt: 09.04.2022 Time: 19.00 regarding encroachments in Istamallaiiah kunta, Ilapur(V), Ameenpur(M), Sangareddy(D).**

During the inspection of Irrigation tanks on 05-04-2022 it is noticed that lakes in Istamallaiiah Kunta Ilapur Village of Ameenpur Mandal some of intrudes are filling boulders and Morrur illegally and unauthorized in FTL/Buffer Zone area of Istamallaiiah Kunta. On local enquiry it was found that person named Ranjith Kumar who is local Resident of IlapurThanda is will fully dumping the boulders and Morrur in the tank in the action is highly objectionable in this regard the petitioner requested to file a case against the culprit.

9. **FIR NO:199/2022; Dt: 09.05.2022 Time:19.00 regarding encroachments in Kotha cheruv Ameenpur(V) & (M), Sangareddy(D).**

During the inspection of Kotha Cheruvu (PeddaCheruvu) of Ameenpur Village and Mandal along with Revenue officials there is a unauthorized and illegal dumping of the massive boulders and murrum in the FTL/Buffer zone of KothaCheruvu (PeddaCheruvu) of Ameenpur (V&M) in Sy.Nos: 327,328 &329. This huge dump was illegally dumped. Will obstruct the free flow of rain water into the tank and may cause inundation and further loss of properties. Further the petitioner submitted the list of pattadars in the said survey numbers the same has certified in the Panchanamma written by Revenue Inspector and certified map of Pedda Cheruv is here with attached.

10. **FIR NO:492/2022; Dt: 04.11.2022 Time:14.15 regarding encroachments in Kotha cheruv, Ameenpur (V) & (M), Sangareddy(D).**

During inspection of Kotha Cheruvu (Pedda Cheruvu) along with irrigation and revenue officials, illegal and unauthorized dumping of boulder s and Murrum in to the FTL/Buffer of the Kothacheru/ PeddaCheruvu of Ameenpur (V&M) in Sy.No.328,327,325,321 and 323. As per the Revenue Panchanama/ Khasarapahanis the pattadars names are as follows

1. Sy No.321 Shikam,

2. 2.Sy.No.323 K. Neelamma, K. Veeramani, K. Karthik, T. Madhukar Reddy & others
3. 3.Sy.No.324 K. Neelamma, K. Veeramani & others,
4. 4.Sy.No.325,327 & 328 M Venkatamma, M. Bhasker Reddy, and others.

Further the petitioner added that illegal dumping of boulders and Murram will cause inundation and reduction of tank retaining capacity which will causes loss of properties and obstruction to free flow of water on local enquiry dumping of boulders and Murram is going on during night time.

11. FIR NO:102/2022; Dt:17.03.2022 Time:11.00 regarding encroachments in Pedda cheruv, Ameenpur(V) & (M), Sangareddy(D).

On 16-03-2022 night at about 10.00 hours, the Tahasildar Ameenpur has informed the petitioner by phone saying that some persons were Loading the soil from Ameenpur Pedda cheruvu pond and instructed to visit the spot with staff. On which at about 23.30 hours, while the petitioner along with VRA Laxman, Municipal and Irrigation staff rushed to Ameenpur Pedda cheruvu pond and noticed that the driver of 7 Tipper Lorries were came to Ameenpur pond with their (7) Tipper Lorries loaded by soil and stones and illegally dumping the soil and stones in the Ameenpur Pedda cheruvu pond. On enquiry came to known the numbers of Tipper Lorries and the names of drivers viz.,

1. Tipper lorry bearing No.TS 1S UE 4349-driver name-Raghubeer Singh,
2. TS 1SUE 4350-drier Name-Saidulu,
3. TS 15 UA 1618-driver-Sikinder,
4. TS I5 UD 1619-driver name -Sriram Singh,
5. AP 29W 2128-driver name Mastan,
6. AP 22V 1687-driver name-Rajender,
7. TS 16UB 5135-driver name-Manmadha Rao were dumping the soil and stones in Ameenpur Peddacheruvu pond. While asking said Tipper Lorry drivers said that their owners Gangadhar and Mallaiah were told to dump the soil and stones in the pond. In which (5) Tipper Lorries out of () are belongs to Gangadhar and (2) Tippers are belonging to lallaiah. Further the petitioner told the drivers of Tipper Lorries to shift the Tipper Lorries to Tahasildar office, meantime one ManmadhaRao driver of Tipper Lorry bearing No. TS 16 UB S135, belongs to Mallaiah has gone away by not shifting his Tipper Lorry towards Tahasildar office and the (6) Tipper Lorries were kept in the Tahasildar

office. Thu the petitioner requested for legal action, against the drivers of Tipper
1. Lorries and owners of Tipper Lorries.

12. **FIR NO:300/2024; Dt: 29.05.2024 Time :13.00 regarding encroachments in
Bandamkommu cheruv, Ameenpur(V)&(M), Sangareddy(D).**

Noticed that an illegal structures of two houses are constructing at FTL/Buffer
Zone of Bandamkommu Cheruvu at Ameenpur Town and Mandal. Further
immediately she informed the same to the Dy. Executive Engineer, Irrigation,
Patancheru d he instructed her to file a case against the culprits. The petitioner
conducted local enquiry at the site and as per the local enquiry the culprit's
name Sri Srinivas has constructing the two structures of houses in Sy.No.360
&362. Further details as for the Revenue records may kindly retain from
Revenue Department. The two structures are falling in FTL/Buffer Zone of
Bandamkommu Cheruvu at Co-ordinates 17.512 46 & 78.322016 and they are
not having any permission from Irrigation or Revenue Departments for
constructing of structures/Houses.